

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2449 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees Provident Fund Organisation, Uttarakhand Vs. Roshen Chordiya & Anr.	Kaushal Gautam
2.	I.A. No. 2451 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Notified Area Authority, Ankleshwar (GIDC) Through Authorised Representative (Accounts Officer) Vs. Techno Forge Limited (In CIRP) & Ors.	Arun Chaudhary
3.	I.A. No. 2452 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Dr. Manish Nandlal Tardeja Vs. Neha Vishal Dhomse & Ors.	Krishan Kumar
4.	I.A. No. 2453 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees' Provident Fund Organization Regional Office, Indore Vs. Naveen Khandelwal, Liquidator of Oxygen Lifeline Retail Pvt. Ltd.	B. B. Pradhan
5.	I.A. No. 2488 of 2026 in Contempt Case (AT) No. ___ of 2026 in Comp. App. (AT) (Ins) No. 85 & 96 of 2025	Indian Bank Vs. Anshul Gupta, Liquidator for Topsgroup Services and Solutions Ltd.	Honey Satpal

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